ANNEXURE-II

MONTHLY STATEMENT OF CASES FOR THE MONTH OF AUGUST, 2022 HIGH COURT OF MEGHALAYA

Name of the State/UT	(Opening Ba	lance	Ins	titution du month		Dispo	osal Cases o month		Closin	ng balance : of the mor	AND SECURITY OF THE		ease or dec cy vis a vis p month				s which are years old	more	ADDRESS OF THE PARTY OF THE PAR	s which are ears old at e month
High Court	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL.	CIVIL+ CRIMINAL
of Meghalaya	844	90	934	46	16	62	107	25	132	783	81	864	-7.23%	-10.00%	-7.49%	22	0	22	89	1	90

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	